Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 12th July , 2022

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

SI	Category of creditor	_	of claims	Summary of	claims admitted	Amount of	Amount of	Amount of	Details in	Remarks, if any
No			eived			contingent	claims not	claims	Annexure	
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to anyclass of creditors	2	194,76,834	2	184,19,161	Nil	Nil	Nil	2	Rs. 194,76,834 was amount claimed by the creditors, Rs. 184,19,161 is admitted as claim
3	Secured financial creditors (other than financialcreditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	3	
4	Unsecured financial creditors (other than financialcreditors belonging to any class of creditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	4	
5	Operational creditors (Workmen)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	5	
6	Operational creditors (Employees)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	6	
7	Operational creditors (Government Dues)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	7	
8	Operational creditors (other than Workmenand Employees and Government Dues)	3	28,89,991.3	3	28,89,991.3	Nil	Nil	nil	8	
9	Other creditors, if any, (other than financial creditors and operationalcreditors)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	9	
	Total									

Annexure-1 Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 12th July, 2022 List of secured financial creditors belonging to any class of creditors Amount in ₹)

SI.	Name of	Details	of claim			Details of cl	laim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	rece	eived							of	any mutual	of claim	of claim	any
		Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
		receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
				admitted		security	guarantee	party?	CoC		off		on	
						Interest								
1.														

Annexure-2 Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 12th July, 2022 List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

SI. No.	Name of creditor		of claim eived		Detail	s of claim adm	itted		Amount of contingent	Amount of any mutual	Amount ofclaim	Amount of claim	Remarks, if any
		Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party?	% of voting share in CoC	claim	dues, that may be set- off	not admitted	under verification	
1.		04.04.20 22	36,70,209	' '	Loan amount and interest	Nil	NO	18.21	Nil	Nil	301,212		Rs. 36,70,209 was amount claimed by the creditor, Rs. 33,68,997 is admitted as claim
2	Divinus Promoters Private Limited	13.06.20 22	158,06,62 5		Loan amount and interest	Nil	No	81.79			756,460.60		Rs. 158,06,625 was amount claimed by the creditor, Rs. 150,50,164 is admitted as claim

Annexure – 3
Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 12th July, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of		of claim			Details of cl	aim admitte	d		Amount	Amount of		Amount	Remarks, if
No.	creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	of continge nt claim	any mutual dues, that may be set-off	claim not admitted	of claim under verificati on	any

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N	Data of a succession of CIDD	1 2 4 4 6 4 4 4 12 4 4 4 4 4 4 4 4 4 4 4 4 4 4 4
Name of the cornorate dentor:	; Date of commencement of CIRP:	· LIST OF CROMITORS 25 ON'
valle of the corporate deptor		as the contract of the contract as the contract of the

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S	Name of creditor		of claim eived		Deta	ils of claim ac	dmitted		Amount of contingent	•	Amount of claim not	Amount of claim under	Remarks, if any
_		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered by	Whether related	% of voting share in CoC	claim	that may beset- off	admitted	verification	
		receipt	Claimed	admitted	Claim	guarantee	party?	Share in coc		OII			

Annexure – 5

List of operational creditors (Workmen)

_ (Amount in₹)

SI. – No.	Name of authorised	Name of		of claim eived		Details of	claim admi	tted	Amount of contingent	Amount of any mutual	Amount of claim under	Amount of claim not	Remarks, if any
	representative, if any	work man	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable	claim	dues, that may be set-off	verification	admitted	

Annexure – 6

	Name of the corpora	ate debtor:	.; Date of commencement of CIRP	:; List of creditors as on:	
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List of operational creditors (Employees)

_ (Amount in₹)

SI. No.	Name of authorised	Name of		of claim eived		Details of	claim adm	itted	Amount of contingent	Amount of any mutual	Amount of claim under	Amount of claim not	Remarks, if any
	representative, if any	empl oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	claim	dues, that may be set- off	verification	admitted	

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Name of the corporate debtor:; Date of commencement of CIRP:; List of creditors as on:	Name of the corporate de	ebtor:	: Date of commencemen	nt of CIRP:	: List of creditors as on:	
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List of operational creditors (Government dues)

(Amount in₹)

SI.		ls of Clair	mant	Details (Details of cla	im admitted			Amount of			Amount of	Remarks, if
No.					ived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	Verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	Related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			

Annexure – 8 Name of the corporate debtor: SHRI KRISHNA PRASADAM LIMITED; Date of commencement of CIRP: 14.03.2022; List of creditors as on: 12th July, 2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

	SI. lo.	Name of	Details o	of claim ived			Details of c	Details of claim admitted			Amount of contingent	Amount of any	Amount of claim	Amount of claim under	Remarks, if any
		creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC		mutual dues, that may be set- off	not admitted	verification	
1	E	3SE Limited	05.04.2022	24,63,787	, ,	Due of Annual listing fee and Late	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	

					reporting fines									
2		09.06.202	1,57,020	1,57,020	RTA fees	Nil								
	Financial	2												
	Services													
	Pvt Ltd													
3	Central	04.07.202	269,184.3	269,184.3	Depositor	Nil								
	Deposito	2			y Fee									
	ry													
	Services													
	(India)													
	Limited:													

	Annexure – 9	
Name of the corporate debtor:	; Date of commencement of CIRP:	; List of creditors as on:

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

SI. No.	Name of creditor		of claim eived		Details of claim admitted		Amount of	Amount of any mutual	Amount of claim not	Amount of claim	Remarks, if any		
_		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	continge nt claim	dues, that may be set- off	admitted	under verificati on	
						interest							